

ITEM NO.10 +11

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SITEM 10

WRIT PETITION (CIVIL) Diary No(s). 12239/2022

JAMIAT ULAMA I HIND

Petitioner(s)

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS.

Respondent(s)

WITH

ITEM 11

W.P.(CRL) Diary No. 11955/2022

(DIARY NO.12346/2022 AND DIARY NO. 12373/2022 ARE TAKEN ON
BOARD UPON MENTIONING)

Date : 21-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAIFor Petitioner(s) Mr. Dushant Dave, Sr. Adv.
Mr. M. R. Shamshad, AOR
Mr. Shashank Singh Adv
Mr. Arijit Sarkar Adv.
Ms. Nabeela Jamil Adv.
Mr. Tanveer Ahmed Khan, Adv.Mr. Kapil Sibal, Sr. Adv.
Me. Aditya Samaddar, Adv.
Mr. Sarim Naved, Adv.
Mr. Nizamuddin Pasha, Adv.
Mr. Shahid Ansari, Adv.
Mr. Kamran Javed, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Kabir Dixit, AORMr. Sanjay R. Hegde, Sr. Adv.
Mr. Anas Tanwir, AOR
Mr. Masoom Rajsingh, Adv.

Mr. Shahrukh Ali, Adv.
Mr. Raghav Gupta, Adv.

Mr. P.V. Surendranath, Sr Adv
Mr. Subhash Chandran KR, Adv.
Mr. Biju P Raman, AOR
Ms. Yogamaya M.G., Adv
Mr. Sawan Shukla, Adv

Mr. Jaimon Andrews, Adv.
Piyo Harold, Adv.
Mr. Sandeep Thakur, Adv.
Mr. Naresh Kumar, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Digvijay Dam, Adv.
Mr. Praveen Swarup, Adv.
Mr. Ameet Singh, Adv.
Ms. Pareena Swarup, Adv.
Ms. Payal Swarup, Adv.
Mr. Arvind Kr. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Diary Nos.12346/2022 and 12373/2022 are taken
on board.

Issue notice, returnable on 09.05.2022.

Pleading to be completed in the meanwhile.

Additional affidavit/ documents, if any, may be
filed after serving the same to the other side before
the next date of hearing.

Status Quo, as exists today, shall be
maintained, until further orders in Writ Petition(C)
Dy. No. 12239/2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master